

(b) the likely saving of foreign exchange by these measures?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA)** : (a) The production and investment pattern and the incomes and consumption policy for the Fifth Plan will be so conceived as to serve, among others, the objective of restraining the production and consumption of luxury goods and ensuring to the common man his daily necessities at reasonable prices. The detailed policy frame for this and other objectives of the Fifth Plan will be worked out as part of the formulation of the Draft of the Fifth Plan which is scheduled to be ready by September, 1973.

(b) The exercises made in connection with the formulation of 'Approach to the Fifth Plan' clearly indicate that industries producing luxury goods involve an avoidable drain on our foreign exchange as well as on scarce domestic resources. However no precise quantitative estimates regarding the likely saving of foreign exchange as a result of direct and indirect curbs on consumption of luxury goods over the Fifth Plan are yet available.

**Official Telephone Connections at Residences of Assistant Superintendents of Post Offices**

3274. **SHRI NARENDRA SINGH BISTH** : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether official telephone connections have been provided at the residences of some of the Assistant Superintendents of Post Office (Non-Gazetted) who are working in P.&T. Directorate, New Delhi on deputation and if so the number of such persons and the dates on which telephone connections were provided at their residences during the last three years; and

(b) The reasons for which official telephone connections were provided at their residences whereas even permanent Section Officers (Gazetted) of the P.&T. Department are not provided with official Telephone at their respective residences?

**THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA)** :

(a) and (b). Official telephones provided to two Assistant Superintendents of Post Offices of Delhi Postal Circle were allowed to continue temporarily one from 19-9-72 and the other from 13-10-72 onwards in the interest of service on their joining P&T Directorate on deputation. These have since been withdrawn.

**Withdrawal of ten-page Schedule imposed on Newspapers**

3275. **DR. RANEN SEN** : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government had formally withdrawn the ten-page ceiling imposed on the newspapers ; and

(b) if so, the reasons therefor ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAMBIR SINHA)** : (a) and (b). The Supreme Court by a majority judgement delivered on 30-10-1972 had struck down the provisions relating to a 10 pages limit for the purpose of allocation of newsprint, as contained in Remarks V and VIII of the Newsprint Allocation Policy for 1972-73 announced on April 11, 1972. The page-limit has, therefore, been removed in the revised Newsprint Policy for 1972-73 announced on February 12, 1973, a copy of which was laid on the Table of the House on February 20, 1973.

**Kerala Towns and Villages with Telephone facilities**

3276. **SHRIMATI BHARGAVI THAN-KAPPAN** : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of towns and villages having Telephone facilities in the state of Kerala;

(b) the names of villages in the District of Quilon given telephone facilities during the year 1972-73; and

(c) the funds allocated for the purpose?

**THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):**

(a) There are 787 towns and villages in Kerala State having telephone facility. The names of such places will be placed on the Table of the House later.

(b) The names of the places in Quilon District provided with Telephone facility during the year 1972-73 are as follows :—

1. Mkkankunnu
2. Punnakadu
3. Sooranad
4. Manakala
5. Adumbankulam
6. Mylapra Town
7. Karali Jn.
8. Aryanad North
9. Kalanjoor
10. Vayackal.

The following four places are likely to be provided with Telephone facility during the remaining part of the Year 1972-73:—

1. Mathoor
2. Chandanathode
3. Thannithode.
4. Chennerkara.

(c) Funds allocated for the purpose amount to Rs. 37000/-.

**Development of backward areas of Kerala during the Fifth Plan**

3278. SHRIMATI BHARGAVI THAN-KAPPAN : Will the Minister of PLANNING be pleased to state :

(a) the schemes received from the State Government of Kerala for the development of backward areas during the Fifth Five Year Plan; and

(b) the salient features of the schemes and the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA):**

(a) Since the Fifth Five Year Plan of Kerala is still under preparation, no specific scheme for the development of backward areas during the Fifth Five Year Plan have been received from the State Government of Kerala by the Planning Commission.

(b) Does not arise.

**Centre-State relations in the matter of Economic development of the country**

3279. SHRI B. K. DAS CHOWDHURYI Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether Government have considered to review the Centre-State relations in the near future in the matter of economic development in the country ; and

(b) if so, the main points thereof ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) :** (a) Periodical reviews of economic planning and development in the country are undertaken in accordance with the existing constitutional framework of Centre-State relationship.

(b) The sharing of Central revenue receipts, repayment of loans, allocation of Plan assistance for State plans are some of the main points which are considered.

**Age concession to Nationals migrated from East African countries for appointment in Government of India Offices**

3280. SHRI B. K. DAS CHOWDHURYI Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken any decision to extend the age concession to nationals who have migrated from East African countries of Kenya, Uganda and Tanzania for purposes of appointment to posts under the Government of India ; and

(b) if so, the outlines of the decisions taken ?